

**GOVERNMENT OF INDIA  
COMMUNICATIONS AND INFORMATION TECHNOLOGY  
LOK SABHA**

UNSTARRED QUESTION NO:3388  
ANSWERED ON:14.12.2011  
RE-EVALUATION OF POLICY  
Mani Shri Jose K.

**Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:**

(a) whether there has been a demand from certain quarters for re-evaluation of policies in telecom sector with regard to capitalisation requirements and application fees for telecom licences; and

(b) if so, the reasons for such demand and the steps taken in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA)

(a) & (b) Telecom service providers had expressed their views on the recommendations of the Telecom Regulatory Authority of India (TRAI) on `Spectrum Management and Licensing Framework`, which, inter-alia, include recommendations on merger & acquisition in the telecom sector and licensing issue including the licence fee.

To appreciate the views of the telecom service providers, a round table conference was held with them on March 08, 2011.